

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p><u>10.05.2007</u></p> <p><u>OA No. 442/2006</u></p> <p>Mr. Amit Nath Mathur, Counsel for applicant. Mr. Anupam Agarwal, Counsel for respondents.</p> <p>Heard the learned counsel for the parties.</p> <p>The applicant has filed this OA feeling aggrieved by the non-implementation of his transfer order dated 23.06.2006 by which he was transferred from Hindaun to Gangapur City and further he was neither paid salary nor permitted to sign the Attendance Register in the office.</p> <p>Today, it was admitted by the learned counsel for the parties that the applicant may report duty to the next higher authority i.e. Assistant Divisional Engineer within ten days and respondents will ensure that he he shall be relieved immediately. Accordingly the OA is disposed of with no order as to costs.</p> <p><i>(Signature)</i> (J.P. SHUKLA) MEMBER (A)</p> <p>AHQ</p> <p><i>Ch. 2 After work G.I.S. G.I.S.</i></p>